GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 2030 ANSWERED ON 31ST JULY, 2025

ROAD ACCIDENTS AND USE OF CERTIFIED HELMETS

2030. DR. BACHHAV SHOBHA DINESH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the total number of road accidents, persons killed and persons injured during the last five years as per the data of National Crime Records Bureau, State-wise and year-wise;
- (b) the details of the accidents involving two-wheelers, fourwheelers and others;
- (c) the measures being taken by the Government to address the issue of casualties and fatalities of persons on two-wheelers;
- (d) whether the Government has taken cognisance of the issues raised by the Two-Wheeler Helmet Manufacturers Association of India (2WHMA) regarding the sale and use of fake BIS-certified helmets; and
- (e) if so, the action taken by the Government thereon?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) and (b) As per information received from National Crime Records Bureau (NCRB), year-wise and State-wise number of road accidents, fatalities and injuries during calendar year 2018 to 2022 is at Annexure - I, Annexure - II and Annexure - III, respectively.

Based on NCRB information, Mode of Transport-wise total number of persons injured and died in Road Accidents during the calendar Year 2018 to 2022 is at Annexure – IV and Annexure-V respectively.

(c) As per data received from the States/UTs, road accidents are multi-causal phenomenon and are the result of interplay of various factors. These can broadly be categorized into (i) human error, (ii) road condition/environment and (iii) vehicular condition.

The Government in the Ministry of Road Transport and Highways has formulated a multi-pronged strategy to address the issue of road safety

based on 4Es i.e. Education, Engineering (both of roads and vehicles), Enforcement and Emergency Care. Accordingly, various initiatives have been taken for road safety in the Country. The initiatives, inter-alia, includes the following safety measures for two-wheelers:

- i. The Motor Vehicle (Amendment) Act, 2019 to the Motor Vehicles Act, 1988 focuses on road safety and includes, inter-alia, revision in penalties for traffic violations, enhanced penalties for juvenile driving, etc.
- ii. Sections 180 and 181 of the Motor Vehicles Act, 1988 pertaining to offences related to driving a motor vehicle in violation of the provisions laid down under Sections 3 and 4 of the Act. The Amendment has strengthened the Law to improve the road safety scenario and reduce loss of lives.
- iii. Section 128 of the Motor Vehicles Act (MV Act), 1988 provides that no driver of a two wheeled motor cycle shall carry more than one person in addition to himself on the motor cycle.
- iv. Section 129 of the MV Act, 1988 provides that every person, above four years of age, driving or riding or being carried on a motorcycle shall wear protective headgear / helmet.
- v. Rule 138 (4) (f) of the Central Motor Vehicles Rules (CMVR), 1989 provides for supplying a protective headgear conforming to BIS specifications by the manufacturer of two wheelers at the time of purchase of the two wheeler.
- vi. Rule 138 (7) of the CMVR, 1989 provides safety provisions for a child aged 0 to 4 years being carried on a motorcycle provisions of safety harness for attaching the child to the driver of the vehicle.
- vii. Rule 138(7) (iii) of the CMVRules, 1989 provides that the speed of the motorcycle with the child upto age 4 years being carried as a pillion, shall not be more than 40 kmph.
- viii. Government sets the speed limits on various categories of roads in the Country, which is supplemented by implementation of appropriate road signs and marking in order to provide timely road/ traffic information to road users and promote road safety.
- (d) and (e) As per information received from Bureau of Indian Standard (BIS), no such complaint has been received from Two-Wheeler Helmet Manufacturers Association of India (2WHMA) regarding the sale and use of fake BIS certified helmets. However, in Financial Year 2024 25, BIS had undertaken search and seizure operations which resulted in the confiscation of over 2,500 non-compliant helmets from 9 manufacturers whose licenses had either expired or were cancelled. Additionally, BIS conducted enforcement actions at 17 retail locations

seized.		

and roadside vendors, where around 500 non-compliant helmets were

State-wise number of Road Accidents in the country during the calendar Year 2018 to 2022 as per NCRB:

SL		2018	2019	2020	2021	2022
No		Cases	Cases	Cases	Cases	Cases
_	Andhra Pradesh	21008				
	Arunachal Pradesh	229				215
	Assam	7180				7028
4	Bihar	9600	10007	8639	9553	10801
5	Chhattisgarh	13865	13899	11674	12395	13091
6	Goa	3710	3440	2375	2850	3012
7	Gujarat	18414	16503	13407	15200	15777
8	Haryana	11652	10937	9506	10049	10654
9	Himachal Pradesh	3119	2896	2235	2408	2484
10	Jharkhand	5394	5217	4405	4728	5175
11	Karnataka	41707	40644	34178	34647	39765
12	Kerala	40181	39944	27799	32759	43592
13	Madhya Pradesh	47469	51641	42396	48219	51965
14	Maharashtra	29740	27286	22211	26598	30546
15	Manipur	602	672	432	366	508
16	Meghalaya	258	236	205	244	246
17	Mizoram	50	57	47	64	71
18	Nagaland	50	26	27	25	24
19	Odisha	11262	11064	9817	10983	11663
20	Punjab	6424	6316	5173	6097	6122
21	Rajasthan	21743	23478	19121	20954	23620
22	Sikkim	169	172	108	122	199
23	Tamil Nadu	63920	57228	45484	55682	64105
24	Telangana	22230	21570	19172	21315	21619
25	Tripura	551	655	466	478	575
26	Uttar Pradesh	36855	37537	28653	33711	36875
27	Uttarakhand	1469	1352	1050	1405	1674
28	West Bengal	11827	12233	10843	11501	10635
29	A & N Islands	254	230	141	117	141
30	Chandigarh	317			208	
_	D&N Haveli and Daman&Diu +			98	140	175
	Delhi UT	6517		4187	4720	5560
_	Jammu & Kashmir *	5997			5402	
34	Ladakh	-	-	139	237	268
	Lakshadweep	3	1	1	4	4
	Puducherry	1597		969	1049	1181
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Note - As per data provided by States/UTs

Source: Accidental Deaths & Suicides in India

^{&#}x27;+' Combined data of erstwhile D & N HAVELI AND DAMAN & DIU UT during 2018 and 2019

^{**} Data of erstwhile JAMMU & KASHMIR State Including LADAKH during 2018 and 2019

State-wise number of Road Accident Fatalities in the country during the calendar year 2018 to 2022 as per NCRB -

SL No	- State/UT	2018	2019	2020	2021	2022
			+		+	Fatalities
1	Andhra Pradesh	7584			+	
2	Arunachal Pradesh	163	109	90	173	152
3	Assam	2712	3245	2813	3014	3060
4	Bihar	6729	7205	6698	7660	8898
5	Chhattisgarh	4593	5003	4616	5413	5890
6	Goa	264	299	224	226	274
7	Gujarat	8040	7428	6200	7457	7634
8	Haryana	5429	5269	4631	4983	5228
9	Himachal Pradesh	1077	1124	864	1032	979
10	Jharkhand	3542	3801	3044	3513	3898
11	Karnataka	10990	10951	9760	10038	11705
12	Kerala	4303	4370	2977	3429	4317
13	Madhya Pradesh	11427	11856	11665	12480	13918
	Maharashtra	13863	14608	12018	13911	15748
15	Manipur	135	156	127	110	127
16	Meghalaya	196	176	138	187	162
	Mizoram	62	63	53	64	83
18	Nagaland	35	22	27	23	22
19	Odisha	5236	5333	4738	5081	5470
20	Punjab	4738	4613	3916	4516	4688
21	Rajasthan	10320	10563	9252	10043	11103
22	Sikkim	71	84	42	64	98
23	Tamil Nadu	12216	10525	8059	15384	17884
24	Telangana	6603	6964	6882	7557	7559
25	Tripura	212	239	192	194	241
26	Uttar Pradesh	22541	23285	19037	21792	24109
27	Uttarakhand	1073	867	693	824	1042
28	West Bengal	5469	5724	5171	5831	5788
29	A & N Islands	19	20	14	22	19
30	Chandigarh	101	104	53	96	83
31	D&N Haveli and Daman&Diu +	90	78	64	76	80
32	Delhi UT	1734	1508	1196	1239	1461
33	Jammu & Kashmir *	986	1009	731	804	838
34	Ladakh	-	-	32	56	66
35	Lakshadweep	1	0	0	1	2
36	Puducherry	226	147	145	143	181
	TOTAL (ALL INDIA)	152780	154732	133201	155622	171100

Note - As per data provided by States/UTs

Source: Accidental Deaths & Suicides in India

^{&#}x27;+' Combined data of erstwhile D & N HAVELI AND DAMAN & DIU UT during 2018 and 2019

^{**} Data of erstwhile JAMMU & KASHMIR State Including LADAKH during 2018 and 2019

State-wise number of Road Accident Injuries in the country during calendar year 2018 to 2022 as per NCRB –

SL No	State/UT	2018	2019	2020	2021	2022
		Injuries	Injuries	Injuries	Injuries	Injuries
1	Andhra Pradesh	22009	24619	19675	21040	21340
2	Arunachal Pradesh	243	275	143	266	177
3	Assam	6081	7081	5065	5420	5679
4	Bihar	6679	7206	7019	7946	7068
5	Chhattisgarh	12716	13089	10549	10682	11459
6	Goa	1502	1460	875	856	1071
7	Gujarat	17619	15976	11984	13722	15139
8	Haryana	9819	9247	7627	7972	8353
9	Himachal Pradesh	4992	4740	3208	3445	3891
10	Jharkhand	3975	3818	3295	3227	3747
11	Karnataka	51562	50442	39492	40754	48154
12	Kerala	45458	44467	30502	36514	49317
13	Madhya Pradesh	51149	53765	41782	47117	51264
14	Maharashtra	25102	23289	17165	19676	23878
15	Manipur	1046	1055	662	504	817
16	Meghalaya	232	287	212	263	310
17	Mizoram	73	25	45	28	28
18	Nagaland	90	59	30	35	42
19	Odisha	11389	11177	8822	9782	10269
20	Punjab	3339	3726	2881	3034	3372
21	Rajasthan	21547	22979	16783	19357	22249
22	Sikkim	357	329	196	178	371
23	Tamil Nadu	74537	67137	50551	55996	67703
24	Telangana	23613	21999	18661	20107	20209
25	Tripura	741	816	470	546	541
26	Uttar Pradesh	22322	22251	15982	19813	21696
27	Uttarakhand	1583	1457	862	1127	1613
28	West Bengal	10839	11744	9556	9796	8124
29	A & N Islands	260	207	145	97	136
30	Chandigarh	267	275	148	172	203
31	D&N Haveli and Daman&Diu +	152	179	119	171	257
32	Delhi UT	5640	4949	3454	3989	4713
33	Jammu & Kashmir *	7855	7517	5924	6856	8350
34	Ladakh	-	-	146	291	333
35	Lakshadweep	3	1	1	6	3
36	Puducherry	1727	1619	1019	1099	1282
	TOTAL (ALL INDIA)	446518	439262	335050	371884	423158

Note - As per data provided by States/UTs

Source: Accidental Deaths & Suicides in India

^{&#}x27;+' Combined data of erstwhile D & N HAVELI AND DAMAN & DIU UT during 2018 and 2019

^{**} Data of erstwhile JAMMU & KASHMIR State Including LADAKH during 2018 and 2019

Mode of Transport wise total number of persons injured in Road Accidents in the country during calendar year 2018 to 2022 as per NCRB:

CI.	Year	2018	2019	2020	2021	2022
SI.						
No	Mode of Transport	Injured	Injured	Injured	Injured	Injured
1.1	Truck/Lorry	47282	42580	27660	25515	26152
1.2	Bus	38892	35048	15889	14492	22055
1.3	SUV/Car/Jeep/ Station Wagon/ etc.	106873	100961	65133	67159	73601
1.4	Tractor	8519	8553	5240	5652	6278
1.5	Three Wheeler/	32306	31069	20219	22295	25019
	Auto Rickshaw					
1.6	Two Wheeler	165887	170437	155920	174772	199280
1.7	Other Motor	9458	8321	6000	10769	8418
	Vehicles					
1	Total (Motorized Transport)	409217	396969	296061	320654	360803
2.1	Bicycle	3620	4828	4908	5641	6426
2.2	Hand Drawn Vehicle/Cycle rickshaw	199	733	465	598	639
2.3	Animal Drawn Vehicle	436	251	467	381	383
2.4	Others	5439	5381	4779	8763	6219
2.5	Pedestrian	27607	31100	28370	35847	48688
2	Total (Non-Motorized	37301	42293	38989	51230	62355
	Transport)					
3	Grand Total	446518	439262	335050	371884	423158

Mode of Transport wise total number of fatalities in Road Accidents in the country during calendar year 2018 to 2022 as per NCRB:

SI.	Year	2018	2019	2020	2021	2022
No	Mode of Transport	Fatalities	Fatalities	Fatalities	Fatalities	Fatalities
1.1	Truck/Lorry	24260	22637	16993	14622	15087
1.2	Bus	10514	9192	4098	4622	5211
1.3	SUV/Car/Jeep/ Station Wagon/ etc.	32522	31258	24837	23531	24086
1.4	Tractor	4661	4451	3346	3899	3956
1.5	Three Wheeler/	7276	7282	5416	7685	7701
	Auto Rickshaw					
1.6	Two Wheeler	54610	58747	58129	69240	77876
1.7	Other Motor	4025	4098	3150	5001	4821
	Vehicles					
1	Total (Motorized Transport)	137868	137665	115969	128600	138738
2.1	Bicycle	1614	2000	2050	3006	3435
2.2	Hand Drawn Vehicle/Cycle	94	212	132	255	374
	rickshaw					
2.3	Animal Drawn Vehicle	150	194	300	260	264
2.4	Others	2572	2700	2849	4565	3547
2.5	Pedestrian	10482	11961	11901	18936	24742
2	Total (Non-Motorized	14912	17067	17232	27022	32362
	Transport)					
3	Grand Total	152780	154732	133201	155622	171100
